

ITEM NO.1

COURT NO.6

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).9516/2010

(From the judgement and order dated 22/07/2009 in MFA No.172/2009 of The HIGH COURT OF KERALA AT ERNAKULAM)

ORIENTAL INSURANCE CO.LTD.

Petitioner(s)

VERSUS

SIBY GEORGE & ORS.

Respondent(s)

(With office report)

Date: 18/07/0012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Petitioner(s)

Mr. Vishnu Mehra, Adv.
Ms. Sakshi Gupta, Adv.
For Mr. Pramod Dayal, Adv.

For Respondent(s)

Mr. Renjith B. Marar, Adv.
For Mr. Sajith. P, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard counsel for the parties.
Judgment reserved.

|(Neetu Khajuria)
|Sr.P.A.

|(Sneh Bala Mehra)
|Master

Court |
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